

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/ 2895 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Ito Basar,
Registrar, Gauhati High Court,
Itanagar Bench, Naharlagun.

Dated Guwahati, 12th July, 2021

Sub:- Station Leave.

Ref:- Letter dated 03.07.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission from the morning of 04.07.2021 to 08.07.2021, has been granted.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/ 2896/A, dated 12-07-2021

Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

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